

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2590  
ANSWERED ON:08.12.2006  
UNAUTHORISED CONSTRUCTION IN GOVERNMENT QUARTERS  
Hasan Chaudhary Munawwar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

:

- (a) Whether cases of unauthorised constructions and sub-letting by the allottees in the Government colonies have come to the notice of the Government ;
- (b) If so, the number thereof reported during the last one year and current year; and
- (c) The action taken against the erring officials ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): Information is being collected and will be laid on the Table of the Sabha.